### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO: 3932 TO BE ANSWERED ON 19.03.2021

#### Preservation of Ridge Area of Delhi

3932. PROF. SAUGATA RAY

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any mechanism to preserve the existing ridge of Delhi and set up new ridge in National Capital Region to protect the environment;
- (b) if so, the details thereof; and
- (c) the steps taken so far to protect the existing Aravalli ridge in Gurgaon?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) & (b) As reported by Government of National Capital Territory (NCT) of Delhi, the lands of the Delhi Ridge contained in Government of NCT of Delhi notification dated 24.05.1994 have been notified under Section 4 of the Indian Forest Act, 1927. These lands are protected and managed under the provisions of the Indian Forest Act, 1927. Further, a Ridge Management Board has been constituted under the Chairmanship of Chief Secretary, Delhi vide vide Government of NCT of Delhi order dated 06.10.1995 to manage, protect and upgrade the Ridge forests.
- (c) As reported by Principal Chief Conservator of Forest & Head of Forest Force, Forest Department, Haryana, the Aravalli Ranges are covered under the Government of India Ministry of Environment & Forests notification no. S.O. 319 (E) dated 07.05.1992, issued under Environment (Protection) Act, 1986, where specified activities including cutting of trees are prohibited. Regular patrolling of the Aravalli areas is carried out by the Forest Department staff to protect the forest cover, and Assisted National Regeneration and plantation is also undertaken to enhance the green cover in the Aravalli Range.

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